

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. C.P.(IB)-393(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- V H Aparadh Hotels Pvt Ltd

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rahul Sarda a/w Nimish Gavali appeared for the Petitioner.

Affidavit with regard to the pending litigation has been filed. List this matter on **08.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)